

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER SHEET OF THE HEARING ON 12th SEPTEMBER, 2023, 10:30 A.M.

(TP No. 2/CB/2021) (CP No. 11/MB/2016),
 Contempt Petition No. 1/CB/2023, Contempt A. No. 2/CB/2023

Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Prakhar Jindal & Ors. -Vs- Sagar Agriculture & Properties Pvt. Ltd. & Ors.
Under Section	397-398

For Petitioner (s)

Mr. S.K. Acharya, Adv. For Applicant.


For Respondent (s)

PCS, Mr. Saroj Kumar Ray
 Mr. S.K. Rout, Adv.

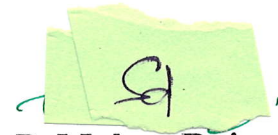
ORDER

Contempt Petition No. 1/CB/2023 & Contempt A. No. 2/CB/2023

Both sides counsel present. At the request of both sides counsel to hear the further submissions, if any, and for disposal of the applications, list the matter by 18.10.2023.



Shri Kaushalendra Kumar Singh
Member (Technical)



P. Mohan Raj
Member (Judicial)